

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO.373 OF 2006

(For Prel. Hearing)

INDIAN YOUNG LAWYERS ASSOCIATION & ORS.

Petitioner(s)

VERSUS

STATE OF KERALA & ORS.

Respondent(s)

Date: 18/08/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE S.H. KAPADIA

HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner(s)

Mr. R.P. Gupta,Adv.

Mr. Sushendra Kumar Chauhan,Adv.

Mr. S.L. Vaish,Adv.

Ms. Kirti Srivastava,Adv.

Ms. Prerna Kumari,Adv.

Ms. Fizani Hussain,Adv.

For Respondent(s)

Mr. K.K. Venugopal,Sr.Adv.

Mr. S.U.K. Sagar,Adv.

Ms. Bina Madhavan,Adv.

for M/s. Lawyer's Knit & Co.,Adv.

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

[T.I. Rajput]

A.R.-cum-P.S.

[V.P. Tyagi]

Assistant Registrar